NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 168/621A/NCLT/AHM/2016(NEW)
C.A. No. 428/621A/CLB/MB/2014(OLD)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2016

Name of the Company: Deepak Impex Ltd.

Section of the Companies Act: Section 210 of the Companies Act, 1956;

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

None present for the Petitioner.

Order dated 26.09.2016 has been complied with.

Inform ROC accordingly.

26/10/16
(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this the 26th day of October, 2016